



NGT Kolkata <pgngtkolkata@gmail.com>

Fwd: Re: Excavation & Depletion of Mineable sandreserves from our legal Sand Blocks

1 message

National Green Tribunal, Eastern Zone Bench, Kolkata <ngtjudicial-kolkata@gov.in>
To: pgngtkolkata <pgngtkolkata@gmail.com>

Fri, Dec 12, 2025 at 4:12 PM

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Regards/सादर

Judicial Section न्यायिक अनुभाग
National Green Tribunal / राष्ट्रीय हरित अधिकरण
Eastern Zone Bench / पूर्वी क्षेत्रीय न्यायपीठ,
New Town, Kolkata / न्यू टाउन, कोलकाता - 700161
Ph./संपर्क - 033-2324 0089
Email: ngtjudicial-kolkata@gov.in

==== Forwarded message =====

From: Falcon Abasan Pvt. Limited <support@falconabasan.com>
To: <dm-darj@nic.in>, <dllro.darj@gmail.com>, <wbdmtcltd@gmail.com>, <ngtjudicial-kolkata@gov.in>
Date: Fri, 12 Dec 2025 15:19:03 +0530
Subject: Re: Excavation & Depletion of Mineable sandreserves from our legal Sand Blocks
==== Forwarded message =====

Date : 12.12.2025

The District Magistrate,
Darjeeling,W.B

*The Additional District Magistrate &
District Land & Land Reforms Officer,*
Darjeeling,W.B.

Copy forwarded to

The General Manager (Sand & Admin)
WBMDTCL Ltd.
WBIDC Bldg, 3rd floor, DJ-10, Sec-II
Salt Lake City;Kol-700091

The National Green Tribunal
Eastern Zone,
Finance Centre,3rd floor, Block III/B,Action Area II,
[New Town,Kolkata- 700161](http://NewTown,Kolkata-700161)

Sub:Illegal Excavation & Depletion of sand reserves from our legal Sand Block

Ref: Auction ID : 2017 DMOD 38 , Lot Code: 26 & 27, Mouza : Haribhita Part I & Part II, J.L No 42,Plot No : 72, 74, 75, 94, 96, 113, 117, 119, 130, 124, 134, 135, 167, 181, 182, 184, 163, 164.& 392, District : Darjeeling, W.B.

Respected Madam/Sir,

We have been given to understand that a vendor M/s Kalpataru International Pvt Ltd has been accorded project of desilting in Chenga River, District: Darjeeling.

We are legal HI Bidder of Sand Blocks as per **Letter of Intent memo no 488 & 491 both dated 01.03.17** issued by the District authorities & towards which our entire Bid amount has been paid in full.

Infact in the **District Survey Report 1st Approval 2nd September 2022; 1st Modification October 2024 & SEIAA Approval date 29th November 2024 in Table 8.1** Details of Mining Lease of the district **Page 93 & 94** both our above mentioned Sand Blocks are depicted also.

We are attaching certain photos of the ongoing project work which clearly indicates that specified norms as laid down are not being maintained by them & there are certain irregularities being done under the pretext/visor of desilting work.

- The work is being done indiscriminately & beyond the specified depth; resulting in creation of deep cavities in the river.
- There is erosion of river embankments & the river course has been changed as a result of said irregularities thereby effecting the ecology of the river
- The work is being carried out from Raiyati land also which we understand is prohibited.
- There is no monitoring of the irregularities in the river bed/embankment by the Irrigation department and due to change of river course we anticipate there is every possibility of floods.
- The vendor is excavating sand from in an around the vicinity of our legal sand block resulting in our valuable Mineable Reserves being depleted.
- The ingress/exgress of the Approach Road to our Sand Block is being destroyed & severe repairs will be required.
- Local villagers/anti socials are taking advantage of the absence of proper monitoring & selling the scattered sand in open market without royalty challans resulting in revenue loss to the dept/Govt.

We would like to highlight here that we had lodged our complain vide our earlier Email / **Letters dated 16.10.25 & 30.10.25**(copy attached) but there has been no redressal of our grievances.

We have no issues regarding the ongoing important project work but would appreciate if the same are conducted in a systematic manner avoiding our Sand Blocks destruction of our Approach Road & depletion of Mineable Reserves.

We would therefore, once again request your intervention & proper monitoring of the project work to prevent such irregularities on priority.

Your kind support and cooperation will be highly solicited.

Thanking You,

Yours faithfully,

Falcon Abasan Private Limited

On Thu, Oct 30, 2025 at 4:48 PM Falcon Abasan Pvt. Limited <support@falconabasan.com> wrote:

30.10.2025

**The District Magistrate,
Darjeeling,W.B**

**The Additional District Magistrate &
District Land & Land Reforms Officer,
Darjeeling,W.B.**

**The General Manager (Sand & Admin)
WBMDTCL Ltd.**

3rd floor, WBII DC Building,
Sector II; Block: DJ; Salt Lake City; Kolkata 700091

Sub: Excavation & Depletion of Mineable sand reserves from our legal Sand Blocks

Ref: Ref: Auction ID : 2017 DMOD 38 , Lot Code: 26 & 27, Mouza : Harivita Part I & Part I, J.L No 42, Plot No:72,74,75,94,96,113,117,119,130,124,134,135,167,181,182,184,163,164& 392, District : Darjeeling, W.B.

Respected Sirs,

Pursuant to our earlier complaint letter & emails dated 16.10.25,17.10.25(copy attached) supported with photographs wherein we informed you regarding constant excavation by a vendor Kalpatru International Pvt Ltd from in & around our above mentioned sand blocks resulting in depletion of our Mineable sand reserves .The vendor is excavating from barely 100mtrs of the boundary of our sand block & we apprehend they shall encroach our Plot area shortly also.

In view of the fact that they have been allowed & accorded to excavate sand as a result of special permission accorded to them by WBMDTCL your immediate intervention & prevention to encroach our legal Sand Blocks & closure of operations would be highly appreciated.

Thanking You,

Yours faithfully,

For Falcon Abasan Pvt Ltd

On Fri, Oct 17, 2025 at 4:06 PM Falcon Abasan Pvt. Limited <support@falconabasan.com> wrote:

Respected Madam/Sir,

Further do our earlier mail dated 17.10.25 we understand that the vendor is not maintaining the norms of excavation which is self explanatory from the photograph being attached herewith.

You are requested to kindly intervene and take stern action to prevent such irregularities.

Your kind support and cooperation will be highly appreciated.

Thanking You,

Yours faithfully,

For Falcon Abasan Pvt Ltd



Illegal excavation
& not following
norms for Dredging
Excavation depth not
maintained & beyond
specified depth as
stipulated by NPT.

On Fri, Oct 17, 2025 at 11:22 AM Falcon Abasan Pvt. Limited <support@falconabasan.com> wrote:

Respected Madam/Sir,

In continuation to our mail dated 16.10.25 wherein we had lodged our reservations regarding unjustified excavation of sand from our legal sand blocks resulting in depletion of our valuable Mineable Sand Reserves.

We are further attaching herewith certain photographs for your ready reference of the activity being carried out by M/s Kalpatru International Pvt Ltd at our designated plot of **Harivita I & Harivita II**.

In this regard we would appreciate it if we are duly compensated for the loss of our Minable Sand Reserve.

Please therefore take immediate stern action for closure of the operations on priority.

Thanking You,

Yours faithfully,

For Falcon Abasan Pvt Ltd

On Thu, Oct 16, 2025 at 4:35 PM Falcon Abasan Pvt. Limited <support@falconabasan.com> wrote:

URGENT

15.10.2025

**The District Magistrate,
Darjeeling,W.B**

**The Additional District Magistrate &
District Land & Land Reforms Officer,
Darjeeling,W.B.**

The General Manager (Sand & Admin)

WBMDTCL Ltd.

3rd floor, WBIIDC Building,
Sector II; Block: DJ; Salt Lake City; Kolkata 700091

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Respected Madam/Sir,

We have been informed that recently for the past 2/3 days there has been constant excavation by another vendor from our above mentioned sand blocks resulting in depletion of our Mineable sand reserves

On enquiry we were informed that for a project of Airport authorities, Bagdogra, Siliguri they have been allowed to excavate sand as a result of special permission accorded to them by District authorities/WBMDTCL.

We are extremely surprised how this unjustified excavation are permitted from legal sand blocks having valid **Letter of Intent as per memo no 488 & 491 both dated 01.03.17 (copy attached)** & towards which our **entire Bid amount** has been **paid in full** by us.

Infact in the **District Survey Report 1st Approval 2nd September 2022; 1st Modification October 2024 & SEIAA Approval date 29th November 2024 in Table 8.1** Details of Mining Lease of the district **Page 93 & 94** both our above mentioned Sand Blocks have been shown. **(copy of DSR attached)**

Besides, our revised **Mining Plan for Harivita – I** has also been **approved** by the concerned Mining Officer **on 14.07.2025** for further EC processing. **(copy attached)**

We would therefore, appreciate your immediate intervention & closure of any further excavation from our legally auctioned Sand Blocks.

Thanking You,

Yours faithfully,

For Falcon Abasan Pvt Ltd

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Thank You,

Falcon Abasan Private Limited

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Thank You,

Falcon Abasan Private Limited

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Thank You,

Falcon Abasan Private Limited

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Thank You,

Falcon Abasan Private Limited



FALCON LETTER (HARIVITA ILLEGAL EXCAVATION).pdf
1155K

FALCON ABASAN PRIVATE LIMITED

37, DIAMOND HARBOUR ROAD, DIAMOND TOWERS
KOLKATA-700027, e-mail : support@falconabasan.com
CIN No. U70109WB1993PTC058744

Date : 11.12.2025

The District Magistrate,
Darjeeling, W.B

*The Additional District Magistrate &
District Land & Land Reforms Officer,*
Darjeeling, W.B.

Copy forwarded to

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WBIIDC Bldg, 3rd floor, DJ-10, Sec-II
Salt Lake City; Kol-700091

The National Green Tribunal

Eastern Zone,

Finance Centre, 3rd floor, Block III/B, Action Area II,
New Town, Kolkata- 700161

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37, DIAMOND HARBOUR ROAD, DIAMOND TOWERS
KOLKATA-700027, e-mail : support@falconabasan.com
CIN No. U70109WB1993PTC058744

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Thanking You,

Yours faithfully,

For Falcon Abasan Pvt Ltd



Authorised Signatory/Director

30.10.2025

The District Magistrate,
Darjeeling, W.B.

The Additional District Magistrate &
District Land & Land Reforms Officer,
Darjeeling, W.B.

The General Manager (Sand & Admin)
WBMDTCL Ltd.
3rd floor, WBII DC Building,
Sector II; Block: DJ; Salt Lake City; Kolkata 700091

Sub: Excavation & Depletion of Mineable sand reserves from our legal Sand Blocks

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Respected Sirs,

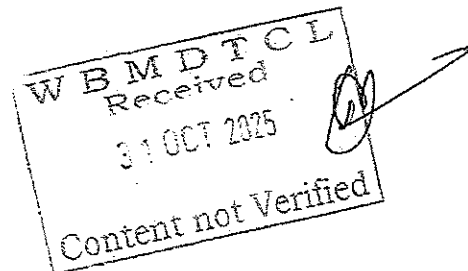
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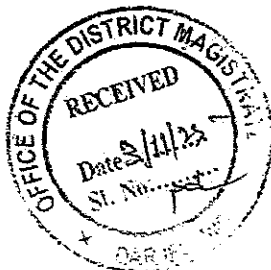
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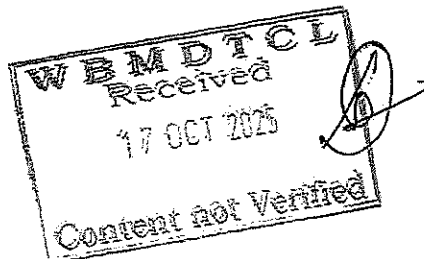
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For Falcon Abasan Pvt Ltd

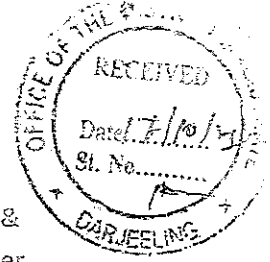
Authorised Signatory/Director



15.10.2025

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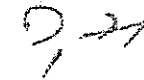
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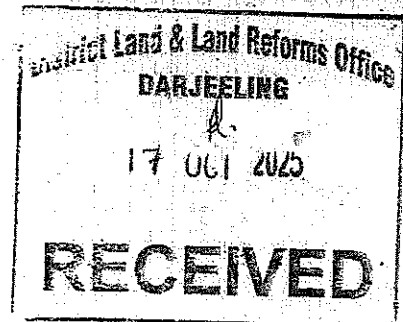
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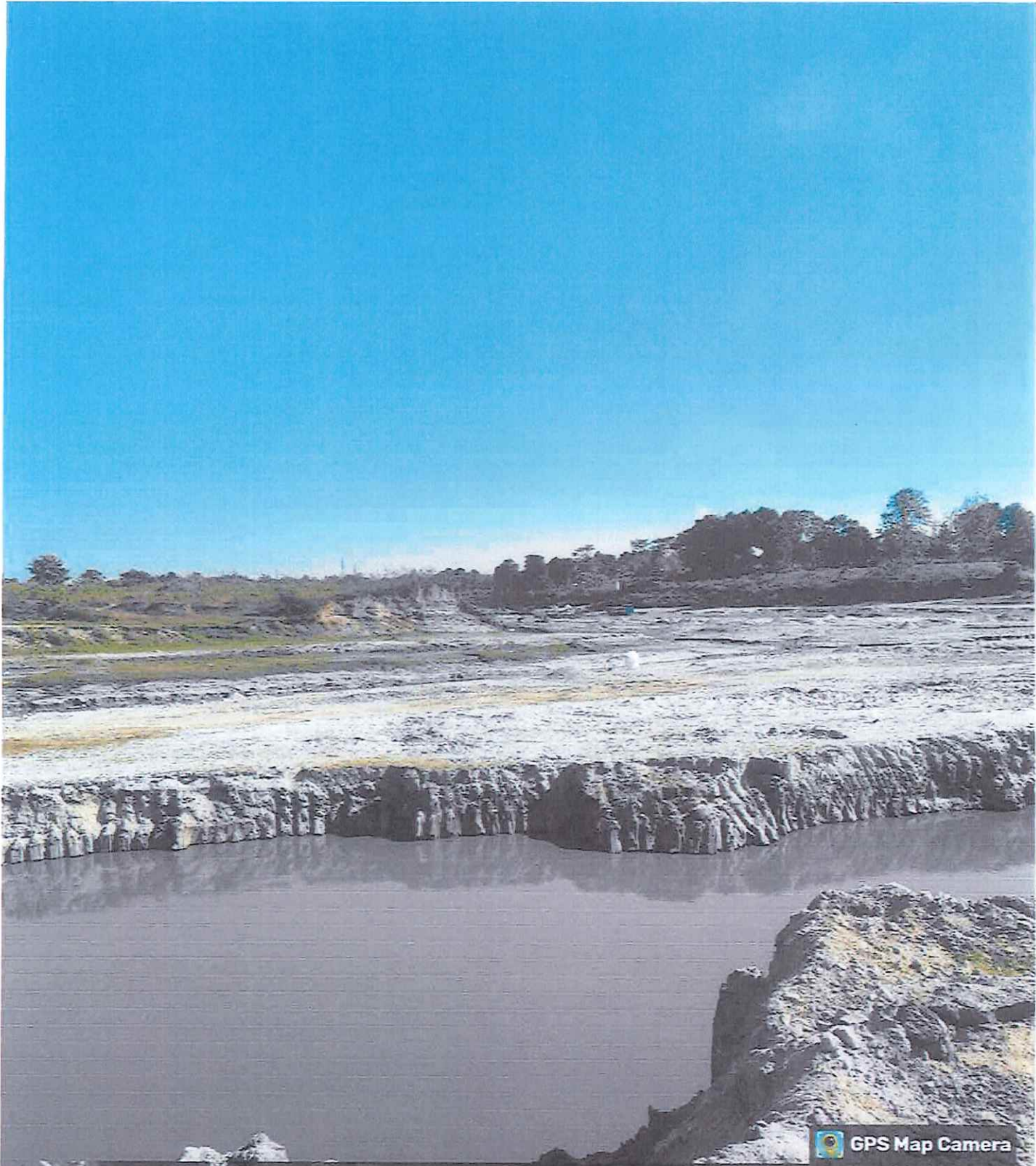
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Thanking You,

Yours faithfully,
For Falcon Abasan Pvt Ltd


Authorised Signatory/Director






GPS Map Camera



Haribhita, West Bengal, India

H7r8+vh Bamboo Bridge, Haribhita, West Bengal 734426, India
Lat 26.5906° Long 88.268066°
Thursday, 11/12/2025 11:19 AM GMT +05:30



 GPS Map Camera

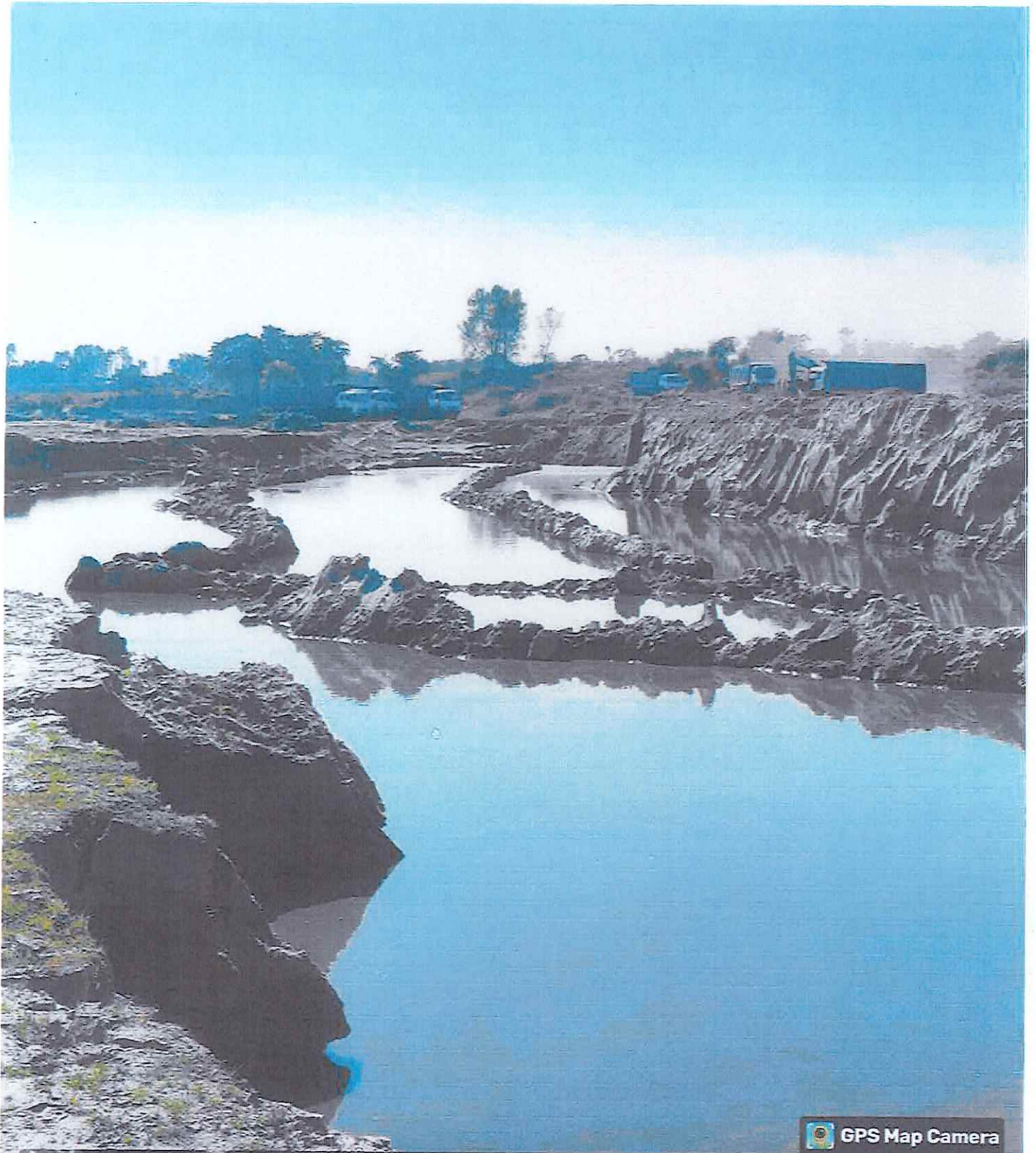



Haribhita, West Bengal, India

H7r8+vh Bamboo Bridge, Haribhita, West Bengal 734426, India

Lat 26.5906° Long 88.268065°

Thursday, 11/12/2025 11:19 AM GMT +05:30



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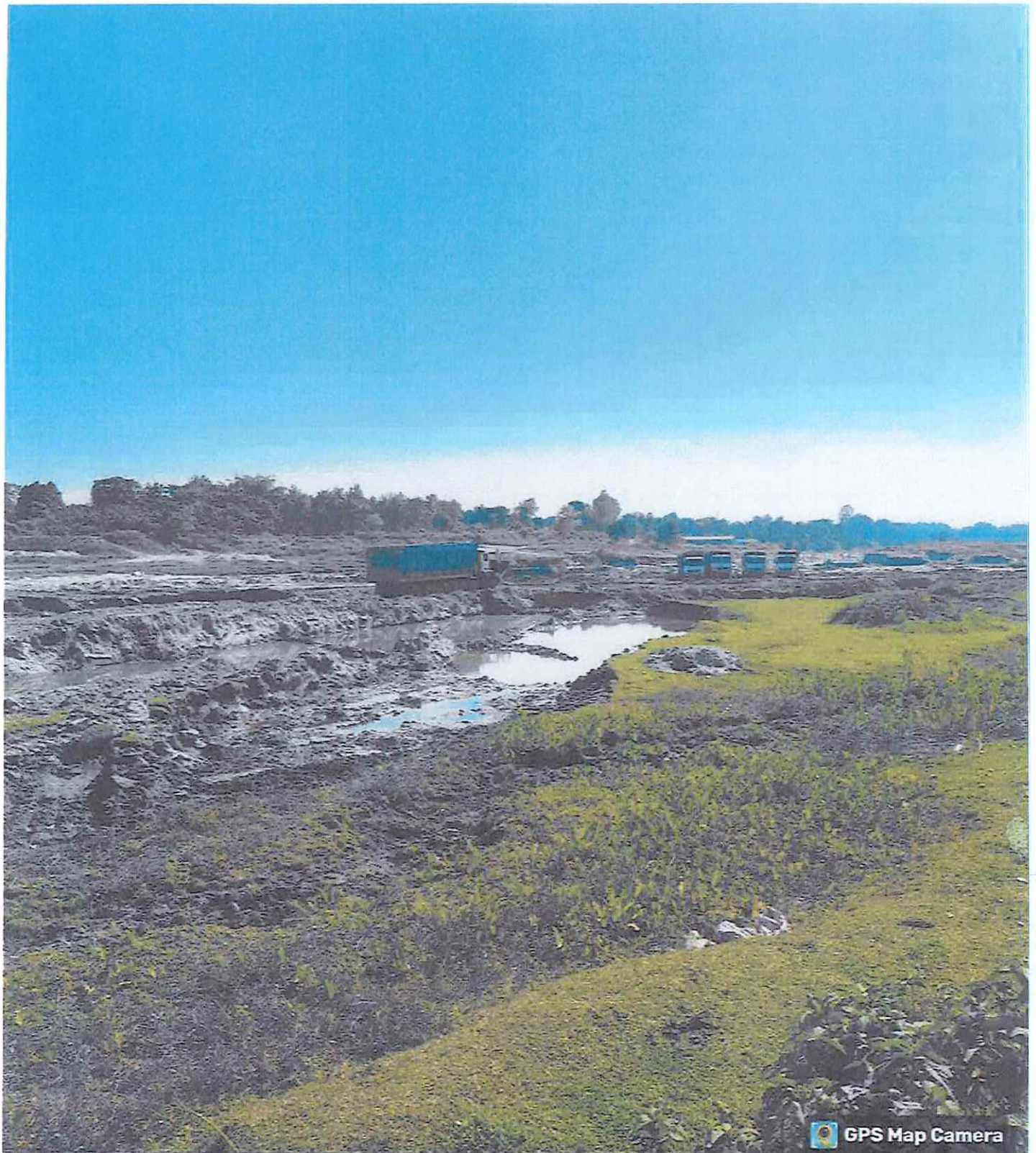



Haribhita, West Bengal, India

H7r8+vh Bamboo Bridge, Haribhita, West Bengal 734426, India

Lat 26.590651° Long 88.268229°

Thursday, 11/12/2025 11:24 AM GMT +05:30



 GPS Map Camera



Haribhita, West Bengal, India

H7r8+vh Bamboo Bridge, Haribhita, West Bengal 734426, India

Lat 26.590079° Long 88.267148°

Thursday, 11/12/2025 11:17 AM GMT +05:30